

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3705/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 13th October, 2020.

Sub:- Casual leave, Puja vacation with station leave permission.

Ref:- Email Dated 10.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for five days on 16.10.2020, 17.10.2020, 19.10.2020, 20.10.2020 and 21.10.2020 and permission to avail Puja vacation from 22.10.2020 to 28.10.2020 with station leave permission from the evening of 14.10.2020 to 28.10.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

3707

Memo NO.HC.VII-21/2008/3706/A, dated 13.10.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)